BEFORE SHRI R. RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS
Room No. 408, 'A' Wing, Shastri Bhavan, New Delhi-110 001

Appeal No. 23(39)2012-IC Dated: 10.04.2012

IN THE MATTER OF:

Shri Ajay Mishra,
Secretary,
Gujarat Pradesh Congress Committee,
A-8, Ashopalav Society, Nr. Raganath Vidhalaya,
Lal Bahadur Shastri Marg, Saidpur Bagha,
Ahmedabad, Gujarat-382345.

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

DATE: TENTH APRIL TWO THOUSAND AND TWELVE

ORDER

10.04.2012

This appeal was taken up for hearing today.

2. The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, CAPIO/US and Shri Jagdish Kumar, SQ, Implementation Cell were present.

3. The Appellant-Applicant filed an application dated 11/01/2012 seeking information relating to his grievance petition dated 23/4/2010 and the Respondent-CPIO, vide her letter dated 24/02/2012 furnished the information sought by the Appellant. Seized of the information supplied by the Respondent-CAPIO, he preferred the present appeal dated 09.03.2012 received on 12.03.2012.

4. On perusal of records placed before me and the comments furnished by the Respondent-CAPIO, I am of the opinion that the Appellant-Applicant’s petition dated 23/4/2010 ought to have been transferred to Election Commission directly at the first instance instead of routing it through Legislative Department as the subject-matter pertained to Election Commission. Respondent-CAPIO is hereby directed to ascertain from the Legislative Department whether they have forwarded the same to the Election Commission, if not, send the same to the Election Commission and inform the Appellant-Applicant accordingly. With the above direction, the appeal stands disposed off.

5. Appeal disposed off.

6. In case, the Appellant is not satisfied/convinced with this Order, he may file 2nd Appeal before the Hon’ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

For immediate compliance:

Additional Secretary & Appellate Authority

[Signature]

[Address]

For 1st/2nd

[Address]

For 3rd

[Address]

1) Shri Ajay Mishra, Secretary, GPCCC, A-8, Ashopalav Society, Lal Bahadur Shastri Marg, Saidpur Bagha, Ahmedabad, Gujarat-382345. (by Speed Post)
2) Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.